

बोफ़र का भुगतान न करने के लिए राज्यों से
शिकायतें

5955 श्री ब्याराम शाक्य : क्या
संसदीय कार्य तथा भ्रम मंत्री यह बताने की
कृपा करेंगे कि

(क) विभिन्न कारखानों, मिलों और
कम्पनियों द्वारा अपने श्रमिकों को साबिधिक
बोनस का भुगतान न किए जाने के बारे में
प्रत्येक राज्य से कितनी शिकायतें प्राप्त हुई
हैं, और

(ख) इस बारे में सरकार द्वारा
कितनी फर्मों मिल-मालिकों तथा कारखानों
के विरुद्ध कार्यवाही की गई है और की गई
कार्यवाही का स्वरूप क्या है ?

संसदीय कय तथा भ्रम मंत्री (श्री
रवीन्द्र वर्मा) (क) और (ख)
चूँकि बोनस सदाय अधिनियम, 1965
के अधीन का खर्चा मिला और
कम्पनियों के सरकारी मन्त्रियों
सरकारें मामान्यतः 17 मं करने हैं इस
लिए शिकायतें यदि कोई हैं सत्रिधः राज्य
संभारों का की गई होगी जिन्हे अधिनियम
के अधीन दापी प्रतिष्ठानों के विरुद्ध कार्य-
वाही करने के अधिकार प्राप्त हैं ।

Strike by operators and high pressure welders in Bokaro Steel Plant

5956 SHRI JANARDHANA POO-
JARY Will the Minister of STEEL
AND MINES be pleased to state

(a) whether the operators and
high pressure welders at Bokaro Steel
Plant went on strike during the 2nd
week of March, 1978, and

(b) if so, their demands and Gov-
ernment's reaction thereto?

THE MINISTER OF STATE IN
THE MINISTRY OF STEEL AND
MINES (SHRI KARIA MUNDA) (a)
Electrically operated travelling crane
operators, mobile equipment opera-
tors, and high pressure welders of

Bokaro Steel Limited struck work
from February 27 to March 27, 1978

(b) Their demands were as fol-
lows—

1 Modification of incentive
scheme with retrospective effect in
respect of money-table and produc-
tion target as prevalent in Bhilai
Steel Plant

2 Scales of pay of High Pressure
Welders should be as given to simi-
lar categories of workers of Bhilai
and Rourkela Steel Plants This
should be granted with retrospect-
ive effect

3 Permanent absorption in ope-
ration department of those construc-
tion workers who are called upon
to work in operation department

4 Promotion with retrospective
effect for Construction Supervisors
of township department and deci-
sion regarding their line of promo-
tion

5 Promotion with retrospective
effect of 14 Assistants of Accounts
Department

6 Promotion to the next higher
grade to all Workmen of the Com-
pany who have completed three
years of service in existing grade

7 Payment of House Rent All w-
ance with retrospective effect to
such Workmen who are not receiv-
ing the same

It has been decided that all pending
issues like gradation etc will be de-
cided by the Chief Minister of Bihar
personally

Homoeopathic and Ayurvedic unit in Metropolitan cities

5957 SHRI K LAKKAPPA Will
the Minister of HEALTH AND FA-
MILY WELFARE be pleased to state.

(a) whether there is only one Ho-
moeopathic and one Ayurvedic Unit